

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **ORDER NO. 15**

Dated Guwahati, the 25<sup>th</sup> of February, 2025

The Filing Section and Copying Section of the Gauhati High Court are hereby directed to submit daily report as per format at Annexure-I and Annexure-II respectively at the following email:

1. Filing Section ([dailyfiling.ghc@gmail.com](mailto:dailyfiling.ghc@gmail.com)).
2. Copying Section ([dailycopying.ghc@gmail.com](mailto:dailycopying.ghc@gmail.com)).

The Court Manager, Gauhati High Court shall thereafter, report the same to the Registrar (Judicial) on a weekly basis.

This Order shall come into effect immediately.

By Order,  
*Sd/- Raktim Duarah*  
**REGISTRAR GENERAL**

**Memo No. HC. III-07/2024/998-1011/ G, Dated the 25<sup>th</sup> February, 2025.**

**Copy to:-**

1. The Registrar (Vigilance/Admin/Judicial/Estt.(I/c)), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
3. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
4. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
10. The Court Manager, Gauhati High Court, Guwahati.
11. The AO (J), \_\_\_\_\_, Section, Gauhati High Court, Guwahati.
12. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. The Gauhati High Court Notice Boards.

  
**REGISTRAR GENERAL**

25-2-25

**ANNEXURE-I**

**DAILY REPORT ON FILING SECTION OF THE GAUHATI HIGH COURT**

Date - \_\_\_/\_\_\_/2025

<b>Sl. No.</b>	<b>Case-type</b>	<b>No. of Cases Filed</b>	<b>No. of Affidavits Filed</b>	<b>No. of Files found Defective</b>	<b>No. of Cases Registered</b>	<b>Remarks (if any)</b>
<b>1.</b>	<b>CIVIL</b>					
<b>2.</b>	<b>CRIMINAL</b>					

**ANNEXURE-II**

**DAILY REPORT ON COPYING SECTION OF THE GAUHATI HIGH COURT**

Date \_\_\_/\_\_\_/2025

<b>Sl. No.</b>	<b>Case-type</b>	<b>No. of Petitions received</b>	<b>No. of Copies prepared</b>	<b>No. of copies delivered</b>	<b>No. of Petitions cancelled/ rejected</b>	<b>Total Pending Petitions till date</b>	<b>Remarks (if any)</b>
1.	CIVIL						
2.	CRIMINAL						